

**Minimum wages to LPG delivery boys**

743. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there have been demands to treat Liquefied Petroleum Gas (LPG) delivery boys as workers and they should be given the minimum wages and other social security benefits; and

(b) if so, what his Ministry has done on this genuine demand?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) As regards fixing of minimum wages, the LPG delivery boys do not fall in the list of Scheduled Employments for Central Sphere. No demand for fixing of minimum wages has been received by this Ministry regarding LPG delivery boys.

There is no specific category as LPG delivery boys, as regards social security benefits. However, for social security benefits for the Unorganised workers, the Government has launched the Rashtriya Swasthya Bima Yojana (RSBY) to provide smart card based cashless health insurance, including maternity benefit, cover of Rs. 30,000/- per annum on family floater basis to BPL families on 01.10.2007. The scheme became operational from 01.04.2008.

**Social security and protection for construction workers**

744. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the number of people working in the construction sector has gone up from 20 million in 2004-05 to nearly 50 million now;

(b) if so, whether Government is protecting the construction workers;

(c) whether it is a fact that they do not have any social security;

(d) if so, whether Government is planning to provide them with social security net; and

(e) what role the Building and Other Construction Workers Welfare Board is playing for the welfare and well being of construction workers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) As per estimates of National Sample

Survey (2004-05), about 25.71 million building and other construction workers were estimated in India. The number of such workers is about 44.64 million, as per National Sample Survey (2009-10).

(b) to (d) The Government has enacted the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 and the Building and Other Construction Workers' Welfare Cess Act, 1996 with a view to regulating the employment and conditions of service of building and other construction workers and to provide for their safety, health and welfare measures etc. The Government has also enacted the Unorganized Workers' Social Security Act, 2008 for the social security and welfare of unorganized workers which includes building and other construction workers. The benefits of RSBY have also been extended to these workers.

(e) Under Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, every State Government has to constitute a State Building and Other Construction Workers Welfare Board. The functions of the Board include providing welfare and social security measures such as immediate assistance to a beneficiary in case of accident, payment of pension to the beneficiaries who have completed the age of 60 years, loan and advances for construction of a house, paying amount in connection with premia for Group Insurance Scheme, etc.

#### **Skilled labour force in auto sector**

745. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there is a requirement of 350 lakh skilled labour force in the auto and auto components sector of the country by 2020;

(b) if so, how the Ministry is planning to provide the above skilled labour force in this sector;

(c) whether Government is planning to start any special scheme in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) As per studies conducted by National Skill Development Corporation (NSDC), according to which incremental